

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2344
TO BE ANSWERED ON 03.08.2026**

ASSESSMENT OF INTER-STATE MIGRATION OF WORKERS

2344. SHRI SUDAMA PRASAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any assessment of inter-State migration of workers from Bihar during the last five years;**
- (b) if so, the estimated number of migrant workers from Bihar, sector and district, destination and State/UT-wise;**
- (c) whether the Government maintains any database of migrant workers from Bihar registered on the e-Shram Portal and if so, the details thereof;**
- (d) the details of social security benefits extended to migrant workers from Bihar under various Central Government schemes and if so, the details thereof, schemes-wise; and**
- (e) the details of measures taken by the Government through schemes and policies to improve employment opportunities within Bihar to reduce distress migration?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): Migration of workers from one state to another state is a continuous process and dynamic in nature.

The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including migrant workers and provides them a Universal Account Number (UAN) on a self-declaration basis. As on 28.07.2026 over 3.24 crore unorganized workers including migrant workers have registered on eShram portal from the State of Bihar.

The district-wise and sector-wise details of unorganized workers including migrant workers from Bihar is given at Annexure-I & II respectively.

In keeping with the vision of the Budget Announcement 2024-25, eShram developed a One-Stop-Solution for the unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram- “One-Stop-Solution” on 21st October 2024. This enables unorganized workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram. So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, health insurance and accidental claim to eShram cardholders.

Employment generation coupled with improving employability is a priority of the Government. Accordingly, Government is implementing various employment generation schemes/ programmes in the country. The details of various employment generation schemes/ programmes being implemented by the Government may be seen at https://dge.gov.in/dge/schemes_programmes.

The Rozgar Mela is a major initiative aimed at prioritizing employment generation. Since its inception, more than 12.5 lakh recruitment letters have been issued through 19 Rozgar Melas organized across the country.

The Ministry of MSME launched Udyam Registration Portal on 01.07.2020 for formalizing enterprises, expanding access to government support and strengthening the MSME ecosystem. A total of 8.9 crore Micro, Small and Medium Enterprises (MSMEs) have been registered on Udyam Registration Portal, including Udyam Assist Platform (UAP), providing employment to over 39 crore people across the country. Ministry of Electronics and Information Technology (MeitY) has initiated ‘FutureSkills PRIME’ a programme for Re-skilling/Up-skilling of IT Manpower for Employability in 10 new/emerging technologies including Artificial Intelligence.

Additionally, the Government is implementing Employment Linked Incentive (ELI) Scheme named as the Pradhan Mantri Viksit Bharat Rozgar Yojana to support employment generation, enhance employability and social security across all sectors, with special focus on the manufacturing sector in the whole country including the State of Bihar. The scheme with an outlay of Rs 99,446 Crore aims to incentivize the creation of more than 3.5 Crore jobs in the country, over a period of 2 years. The PMVBRY is a demand-driven scheme. Under part A, incentive amount of Rs 744.7 crore has disbursed to 13.18 lakh first timer employees; and under Part B, incentive amount of Rs 2068.84 cr has been disbursed to 83,535 beneficiary establishments.

Further, Ministry of Labour and Employment, Government of India, is running the National Career Service (NCS) Portal which is a one-stop solution for providing career related services including jobs from private and government sectors, information on online & offline job fairs, job search and matching, career counselling, vocational guidance, information on skill development courses, skill/training programmes etc. through a digital platform [www.ncs.gov.in]. All the above measures will mitigate the distress migration.

Annexure referred to in reply to (a) to (e) of Lok Sabha Un-Starred Question No. 2344 for 03.08.2026 regarding “Assessment of Inter-State Migration of Workers”

District-wise Total number of unorganised workers including Migrant Workers registered on eShram portal who belongs to Bihar as on 28.07.2026 is as under:

S. No.	Districts	Total Registrations
1	Araria	10,71,511
2	Arwal	2,06,129
3	Aurangabad	8,11,278
4	Banka	7,05,298
5	Begusarai	8,46,979
6	Bhagalpur	8,84,500
7	Bhojpur	7,56,145
8	Buxar	5,49,168
9	Darbhanga	12,11,182
10	Gaya	13,20,744
11	Gopalganj	9,49,036
12	Jamui	6,19,364
13	Jehanabad	3,13,575
14	Kaimur (Bhabua)	5,79,322
15	Katihar	11,05,957
16	Khagaria	5,09,300
17	Kishanganj	6,27,517
18	Lakhisarai	2,78,320
19	Madhepura	7,01,260
20	Madhubani	13,21,985
21	Munger	3,67,065
22	Muzaffarpur	14,32,182
23	Nalanda	7,63,491
24	Nawada	6,49,008
25	Pashchim Champaran	13,38,385
26	Patna	13,58,087
27	Purbi Champaran	15,74,917
28	Purnia	11,19,841
29	Rohtas	9,29,274
30	Saharsa	6,49,972
31	Samastipur	13,77,205
32	Saran	12,33,469
33	Sheikhpura	1,88,084
34	Sheohar	1,91,833
35	Sitamarhi	9,64,327
36	Siwan	11,01,795
37	Supaul	8,34,980
38	Vaishali	10,51,747
Total		3,24,94,232

Annexure referred to in reply to (a) to (e) of Lok Sabha Un-Starred Question No. 2344 for 03.08.2026 regarding “Assessment of Inter-State Migration of Workers”

The details of Sector wise unorganised workers including Migrant Workers registered on eShram portal who belongs to Bihar as on 28.07.2026 is as under:

S. No.	Occupation Sector	No of Registrations
1	Agriculture	1,56,95,266
2	Domestic and Household Workers	46,69,791
3	Construction	31,47,373
4	Apparel	19,31,193
5	Miscellaneous	15,96,758
6	Capital Goods & Manufacturing	7,36,666
7	Automobile & Transportation	6,93,023
8	Electronics & HW	6,05,186
9	Leather Industry Works	5,74,565
10	Education	5,54,568
11	Tourism & Hospitality	5,16,532
12	Healthcare	3,98,685
13	Office Administration & Facility Management	2,06,251
14	Beauty & Wellness	2,05,852
15	Food Industry	1,88,616
16	Retail	1,76,471
17	Tobacco Industry	1,26,586
18	Handicrafts & Carpets	1,19,306
19	Gem & Jewellery	69,819
20	Professionals	67,015
21	Printing	39,442
22	Mining	38,400
23	Private Security	30,556
24	Service	26,998
25	Wood & Carpentry	26,060
26	Glass & Ceramics	17,388
27	Textile & Handloom	13,925
28	Musical Instruments	12,401
29	Organised Retail	6,188
30	Banking, Financial Services & Insurance	3,352
Total		3,24,94,232
